

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/2998/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the 7th May, 2022.

Sub: **Casual leave and station leave permission.**

Ref:- Letter No. FC.XII-1/2019/249/E dated the 30th April, 2022
and Email dated 2nd May, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2022 till the morning of 02.05.2022** and **casual leave on 02.05.2022 with station leave permission from the morning of 02.05.2022 till the morning of 04.05.2022**, has been granted. Further, you have been granted permission to take your official vehicle to visit "Maha Mrityunjay Mandir" at Nagaon, at own cost. The Counsellor, Family Court, Dhubri shall remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2999/A, dated , 07-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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